

**National Company Law Tribunal**

**Allahabad Bench**

**CP No.10/03/2015**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

**NAME OF THE COMPANY: Jaypee Infratech Ltd**

**SECTION OF THE COMPANIES ACT: 74(2)**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<b>1.</b>				
<b>2.</b>				

**CP NO. 10/03/2015**

Sh. Sudeep Harkauli, Advocate for the IRP and Sh. Pradeep Singh Sisodia, CGSC for the ROC, is present.

Learned counsel for the IRP made a request for adjournment, prayer is allowed.

List the matter on 21<sup>st</sup> August 2018, for further consideration.

**Dated: 30.07.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

*Typed by:  
Md. Zaid  
(Stenographer)*